## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

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**PETITION NUMBER** 

: CP/590/IB/2017

NAME OF THE PETITIONER(S)

: EOC POLYMERS INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: D.C. MILLS PVT LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. V. PRASHANTH KIRAN

Counsel for Operational

Creditor

## **ORDER**

Counsel for applicant present and filed a memo. He is directed to send a copy of the memo to the other side and file proof of the same by the next date of hearing. Put up on 05.02.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc